

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Petition No. 91/TT/2025**

- Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for Asset-1: 2 No. 400 kV line bays at Fatehpur 400/220 kV Sub-station under "Provision of 400 kV bays at Fatehpur for ATS under Unchahar TPS" in the Northern Region.
- Petitioner : Power Grid Corporation of India Limited (PGCIL)
- Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others
- Parties Present : Shri V. C. Sekhar, PGCIL  
Shri Vivek Kumar, PGCIL  
Shri Nitish, PGCIL  
Shri Vijay G, Arjun Malhotra
- Date of Hearing : **7.2.2025**
- Coram : Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

**Record of Proceedings**

The instant Petition had been filed for the truing up of the transmission tariff for the 2019-24 period and the determination of the tariff for the 2024-29 period in respect of the transmission asset i.e. 2 Nos. 400 kV line bays at Fatehpur 400/220 kV Sub-station under "Provision of 400 kV bays at Fatehpur for ATS under Unchahar TPS" in Northern Region.

2. None were present on behalf of the Respondents despite notice.
3. After hearing the Petitioners' representatives, the Commission directed the Respondents to file their respective replies, if any, within a week with a copy to the Petitioner, who may file its rejoinder, if any, within a week thereafter.
4. Subject to the above, the Commission reserved the order in the matter.

**By order of the Commission**

**sd/-  
(T. D. Pant)  
Joint Chief (Law)**

